



RBI/2016-17/28

DNBR (PD) CC.No.083/03.10.001/2016-17

July 28, 2016

All Non-Banking Financial Companies

Madam/ Sir,

**Guidelines for Relief Measures by NBFCs
in areas affected by Natural Calamities**

The Reserve Bank has issued guidelines to banks in regard to matters relating to relief measures to be provided in areas affected by natural calamities vide [FIDD.No. FSD.BC.52/05.10.001/2014-15 dated March 25, 2015](#), [FIDD No.FSD.BC.12/05.10.001/2015-16 dated August 21, 2015](#) and [FIDD.No.FSD.BC.27/05.10.001/2015-16 dated June 30, 2016](#).

2. It has been decided to extend the above mentioned guidelines, mutatis mutandis, to NBFCs, in areas affected by natural calamities as identified for implementation of suitable relief measures by the institutional framework viz., District Consultative Committee/ State Level Bankers' Committee.

Yours faithfully

(C.D. Srinivasan)
Chief General Manager